

Order Dated 17.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. S.B. Jena, Ld. Counsel for the applicant appears and submits that representations of the applicant dated 22.04.06, 12.05.06, 04.11.06 and 23.04.07 submitted to Respondent No.2 & 3 are pending. In view of the fact that the applicant is waiting for promotion and there are posts available and he is senior enough for consideration for promotional post of O.S. Grade.II in the Engineering Department after restructuring of cadre w.e.f. 01.11.03, this representation needs to be considered quickly and promotion be given. Mr. Jena submits that there is a need for ~~expediting~~ the matter for consideration for promotion.

2. Mr. S.K. Ojha, Ld. Standing Counsel for the Railways appears and submits that he has received the copy of the O.A. He is of the view that the case is premature at this stage, as cause for grievances has not yet ~~been~~ arisen. The consideration of the eligible persons for promotion has not yet taken place.

3. In-view of the pendency of the representations the Respondent No.2 & 3 are directed to dispose of and decide the representation within a period of 03 months from the date of receipt of this order. Copy of this order be given to Ld. Counsels for both sides.

4. O.A is disposed of at the admission stage.
No costs.


MEMBER (A)